GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

STARRED QUESTION NO:379 ANSWERED ON:20.04.2015 OPERATIONS OF AIRBUS A 380 Tanwar Shri Kanwar Singh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government proposes to grant permission to certain foreign airlines for operation of Airbus A380 in the country;
- (b) if so, the details thereof and the requests received from foreign airlines in this regard along with the action taken thereon;
- (c) whether the Government has conducted any traffic and fare impact study for this aircraft;
- (d) if so, the details and the findings thereof; and
- (e) the names of airports in the country which are capable of handling this aircraft?

Answer

Minister of CIVIL AVIATION (Shri Ashok Gajapathi Raju Pusapati)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION () NO.379 FOR ANSWER ON 20.04.2015 REGARDING OPERATIONS OF AIRBUS A380

- (a) and (b): The Government of India has so far allowed the designated airlines of Singapore, Dubai and Germany to operate A-380 in India at the airports equipped to handle A-380 operations.
- (c) and (d): No Madam. However, the operation of A-380 by International airlines is allowed subject to the overall traffic entitlements within bilateral Air Services Agreement with various countries.
- (e): Delhi, Mumbai, Hyderabad and Bengaluru airports are capable of handling A-380 operations.